

available as the State Governments are concerned with the establishment and regulation of ferries. However, the ship-building yards in the country have adequate capacity to build such vessels.

उत्तर प्रदेश के पर्वतीय जिलों में स्कूलों को मान्यता प्रदान करना

3510. श्री ज० ब० सिंह बिष्ट : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के पर्वतीय जिलों की निर्धन जनता द्वारा चलाये जा रहे मिडिल स्कूल, हाई स्कूल तथा इन्टरमीडिएट कालेजों को मान्यता प्रदान करने के कठोर नियमों की ओर सरकार का ध्यान गया है;

(ख) यदि हां, तो क्या पर्वतीय जिलों में शिक्षा का प्रसार करने के हेतु सरकार का विचार वहाँ के लिये मैदानों की भ्रषणा उदार रबैया भ्रपनाने का है; और

(ग) यदि हां, तो यह सुविधा किस तारीख तक प्रदान की जायगी और यदि नहीं, तो उसके क्या कारण हैं ?

शिक्षा मन्त्रालय में राज्य मंत्री श्री भागवत झा झाजाब) : (क) से (ग). भ्रपेक्षित सूचना उत्तर प्रदेश सरकार से एकत्रित की जा रही है और यथा समय सभा पटल पर रख दी जायगी ।

#### Settlement of Ex Servicemen in Tripura

3511. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 10455, on the 10th May, 1968 and state :

(a) the further progress made so far in selecting and setting the ex-servicemen in Tripura and whether one of the principal reasons is the security of the border areas ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A statement containing the requisite information is laid on the Table of the House.

#### STATEMENT

The position, as ascertained from the Government of Tripura, is as under :

(a) Applications from another 445 ex-servicemen have since been received. Before such applicants are resettled it is necessary to verify whether they have not already been allotted land or given other benefits under other settlement Schemes. So far, applications of 372 persons have been verified and 53 of them have been found fit for resettlement.

(b) The ex-servicemen of Tripura already selected for resettlement (56 in number) have been given grants amount to Rs. 26, 400 and they are being given loans to the tune of Rs. 1,23,600.

(c) The scheme is meant as a measure of resettlement of ex-servicemen and also to improve the morale of the population residing on the border.

#### Road Development in Tripura

3512. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether any programme for road development in Tripura, tantative, or otherwise, under the Fourth Five Year Plan has been prepared and submitted for Government's approval ; and

(b) if so, the total outlay thereof and the details of the schemes included therein ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) The draft Fourth Plan proposals received from the Tripura Administration involve an outlay of Rs. 998.62 lakhs. The broad details of this outlay are as follows :

	<i>Rs. in lakhs</i>
Continuing Schemes.	
(a) Roads	526.05
(b) Construction of permanent bridges.	11.36
	537.41